

very important matter and the Government should make a statement.

MR. DEPUTY-SPEAKER: I have received a call attention also. It is under consideration.

श्री जयचमल सिंह : वाइसराय (आंध्रप्रदेश) : मैंने कालिंग एटेंशन मोशन दिया है। सिंधुज जेल में एक हरिजन कैदी का जेल अधिवारियों द्वारा हत्या के बारे में—

MR. DEPUTY SPEAKER: No, no, about call attention, please see me in the Chamber.

श्री राम हरिधर राम : (गुना) : मैंने कालिंग एटेंशन आंदोलन दिया है। बंगाल में एक दिन में नौ आंदोलनों की हत्या कर दी गई है। बंगाल सरकार को बखारवा बंदिये। वहाँ कोई ला एंड आर्डर नहीं है।

MR. DEPUTY-SPEAKER: About call attention, you come and meet me. I will help you.

SHRI HARIKESH BAHADUR (Gorakhpur): I have given my adjournment motion about the Jaguar crash. The Government is hiding the information.

MR. DEPUTY-SPEAKER: It is under consideration.

Now, with the permission of all the Members of the House, I go to the next item.

12.07 hrs.

#### PAPERS LAID ON THE TABLE

AIRCRAFT (AMENDMENT) RULES, 1981

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I beg to lay on the Table a copy of the Aircraft (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 191(E) in Gazette of India dated the 23rd March, 1981, under section 14A of the Aircraft Act, 1934

together with an explanatory note. [Placed in Library. See No. LT-2407|81].

REVIEW ON AND ANNUAL REPORT OF RUBBER BOARD, KOTTAYAM FOR 1979-80 AND AUDIT REPORT ON ITS ACCOUNTS, REVIEW ON AND ANNUAL REPORT OF THE SILK AND RAYON TEXTILE EXPORT PROMOTION COUNCIL, BOMBAY FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) on the working of the Rubber Board, Kottayam, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1979-80.

(2) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board, Kottayam, for the year 1979-80 along with statement of Accounts. [Placed in Library. See No. LT-2408|71]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Silk and Rayon Textiles Export Promotion Council, Bombay, for the year 1979-80.

[Placed in Library. See No. LT-2409|81].

AMENDMENT TO REGULATION 8 OF RESERVE BANK OF INDIA EMPLOYEES' PROVIDENT FUND REGULATIONS, 1935, REPORT ON THE WORKING OF THE DEPOSIT INSURANCE AND CREDIT GUARANTEE CORPORATION FOR THE YEAR ENDED